

C.A.T. Bench, JAIPUR

Date of Order	Orders	Date of Order
20.4.2000	D. B. not formed today. Be listed before D. B. on..... 13.7.2000 By Registrar 20/4/2000 C.A.T. Jaipur Bench	
13/7/2000	None present for the applicant. Post on 11/8/2000 for admission - arguments. (N. P. NAWANI) ADMINISTRATIVE MEMBER (B. S. RAIKOTE) Vice Chairman	
11.8.2000	Mr. Anupam Agarwal, proxy counsel for Mr. Manish Bhandari, counsel for the applicant, who seeks adjournment. allowed. May be listed for admission on 31.8.2000. (N. P. NAWANI) Administrative Member S. K. Agarwal Member (Judicial)	
31.8.2000	Mr. Anupam Agarwal - proxy of Mr. Manish Bhandari - Counsel for appl. The Counsel for the applicant Seeks to withdraw the O.A on the ground that relief claimed has already been granted to the applicant. In view of the submissions made before us, we dispose of the O.A as withdrawn. (N. P. NAWANI) M(K) (S. K. Agarwal) M(J)	

By order of
Mr. Manish Bhandari
6/9/2000